

which was virtually eliminated a couple of year age?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) No.

(b) Does not arise.

(c) Does not arise.

Indifferent attitude of the Doctors/ Staff of Dr. R. M. Lohia Hospital

2702. **SHRI PANDURANG DHARMAJI JADHAV:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the indifferent attitude of the Doctors and the staff working in the Dr. R. M. Lohia Hospital, New Delhi;

(b) whether he has received any complaints from the Members of Parliament in this regard and if so, the action taken thereon;

(c) whether Government have appointed any visiting committee to supervise the administrative work of the hospital; and

(d) whether the committee meets frequently if not, what steps are being taken to supervise the work of the staff of the hospital?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) and (b) One of the Members of Parliament has written a letter of complaint on 22nd June, 1982 to Health Minister for Health & Family Welfare in this regard. The complaint has been investigated by Directorate General of Health Services and no serious lapse on the part any doctors or staff of Hospital has come to light.

(c) and (d) There is Hospital Control Board functioning under the Chairmanship of Secretary (Health) for improving the working efficiency and services of Central Government

Hospitals and its meetings are held periodically. In addition, Minister for Health and Family Welfare, Deputy Minister and Director General of Health Services take the meetings of Medical Superintendents of Hospitals and pay visits to the hospitals for inspection of various Departments and services.

Non-Implementation of the Third Pay Commission Recommendations

2703. **SHRI KRISHNA MOHAN BHAMIDIPATI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the recommendation of the Third Pay Commission to the effect that nurses attached to Operation Theatres and Intensive Care Units of the hospital be given a special pay of Rs. 30 p.m. has not so far been implemented in some of the Government hospitals in Delhi;

(b) if so, what are the names of such hospitals together with the reasons thereof; and

(c) by when, the said recommendation is likely to be implemented in these hospitals?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) to (c) The recommendation of the Third Pay Commission has been implemented in all the Central Government Hospitals in Delhi.

However, the Delhi Administration could not implement this recommendation in the following Hospitals for want of necessary information and is now considering this recommendation for implementation:

1. Lok Nayak Jai Prakash Narain Hospital.
2. G. B. Pant Hospital.
3. Hospital for Mental Diseases, Shahdara.

4. Din Dayal Upadhyaya Hospital.
5. Nehru Homoeopathic Medical College & Hospital.
6. Police Hospital.
7. Poor House Hospital.

A decision on this issue is likely to be taken shortly.

Opening of new medical colleges

2704. SHRI U. R. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have issued orders to the effect that no new medical colleges should be opened without prior permission of the Medical Council of India;

(b) whether any State Government has approached the Central Government for assistance to introduce a short term medical diploma course, if so, the details thereof; and

(c) what is the existing ratio between the number of doctors to the population?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) The Medical Council of India has been informed of the policy of the Government of India not to permit the establishment of new medical colleges.

(b) A few State Governments have approached the Government of India for assistance to recognition of their short-term medical courses. However, the Government are of the view that there is no scope for the introduction of short term medical courses as, with the increasing output of graduate doctors reluctance to accept rural postings is on the wane.

(c) 1 : 3600 (1979-80).

Deaths due to Malaria

2705. SHRI ASHWANI KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news item in "Pavona" an English Daily from Sehavahlipur of 11th May, 1982 regarding the rise in the number of deaths due to malaria in Bihar susceptibility tests not being conducted in most of the primary health centres, less use of D.D.T. than prescribed and discrepancies in the quantities of insecticides being sent from centres and being received by districts; and

(b) if so, what steps Government propose to take to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

Medical supply scandal in Manipur

2706. SHRI SADASHIV BAGAI-TAKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the widely publicised reports regarding the medical supply scandal in Manipur involving huge amount given by the Centre as grant to the State Government; and

(b) if so, what is the reaction of the Government of India with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) Ministry of Health and Family Welfare are not aware of any such reports.

(b) Does not arise.